N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Deepak S. Dhumal,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st April, 2026 to 30th June, 2026 or until further orders.

The residential address and contact number of **Shri Deepak S. Dhumal,** is as under :-

Shri Deepak S. Dhumal,
R/o. :- 301, 3rd Floor, Neel Siddhi,
Near Tarabai Sankul, Katrap,
Badlapur (E), Dist. Thane – 421 503.

Mobile No. :- 9422668065

Shri Shrikant P. Kadam, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri Deepak S. Dhumal** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st April, 2026 to 30th June, 2026 or until further orders.

..2/-

The residential address and contact number of **Shri Shrikant P. Kadam,** is as under :-

Shri Shrikant P. Kadam,
R/o. :- B-23, 'Shree Sandesh',
Teli Galli, Andheri (E),
Mumbai 400069.

Mobile No. :- 9137845872

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 27th March, 2026 } (M. S. Deshpande)
Registrar (Judicial-II)